

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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NOTIFICATION

Dated Shillong, the 25<sup>th</sup> August, 2022.

**No. LJ (B).16/2022/2**– In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri A.Nongbri, MCS, Additional Deputy Commissioner as the Executive Magistrate within Eastern West Khasi Hills District with immediate effect till he holds the said post.

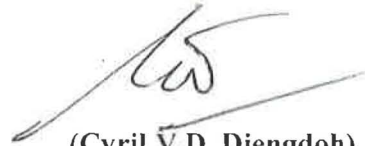
**No. LJ (B) 16/2022/2-A** – In the interest of public service and in exercise of the powers conferred under sub-section (2) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Shri V.Swer, MCS, Additional Deputy Commissioner, as the Executive Magistrate within Eastern West Khasi Hills District with immediate effect till he holds the said post.

**No. LJ (B) 16/2022/2-B** – In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri C.P.Mawkon, MCS, Extra Assistant Commissioner, as the Executive Magistrate within the Eastern Khasi Hills District with immediate effect till he holds the said post.

**No. LJ (B) 16/2022/2-C**– In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Dr. L.R.Hynniewta, MCS, Extra Asst. Commissioner, as the Executive Magistrate within the Eastern Khasi Hills District with immediate effect till he holds the said post.

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**No. LJ (B) 16/2022/2-D**— In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri A.L.Myrthong, MCS, Extra Asst. Commissioner, as the Executive Magistrate within the Eastern Khasi Hills District with immediate effect till he holds the said post.



(Cyril V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

**Memo No. LJ (B). 16/2022/2 - E,**  
Copy forwarded to:-

**Dated Shillong, the 25<sup>th</sup> August, 2022**

1. The Deputy Commissioner, Eastern West Khasi Hills District, Mairang with reference to your letter No. M/EMC. 4/2022/1, dated 03.03.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officer concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.